

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
02-06-2014 TO 05-06-2014

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| 1. Hon'ble Mr. Justice Mihir Kumar Jha | Bail Applications under Section 438 Cr. P. C.
(Civil and Criminal Application and Motion) |
| 2. Hon'ble Mr. Justice Kishore K. Mandal | Bail Applications under Section 438 Cr. P. C. |
| 3. Hon'ble Mr. Justice Ashwani Kumar Singh | Bail Applications under Section 439 Cr. P. C. |
| 4. Hon'ble Mr. Justice Prabhat Kumar Jha | Bail Applications under Section 439 Cr. P. C. |
| 5. Hon'ble Mr. Justice Jitendra Mohan Sharma | Bail Applications under Section 439 Cr. P. C. |

Patna High Court
The 29th May, 2014

By order of Hon'ble the Chief Justice
Sd/-(Arbind Madhav)
Registrar(L & C)